

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 2**

**COMP.APPL/105(CH)2024**  
**And**  
**CA(CAA) No. 58/Chd/Pb/2023**  
**(1<sup>st</sup>Motion)**  
**(Disposed on 04.04.2024)**

**IN THE MATTER OF**

**Shivansi Investments Pvt. Ltd. & Ors.    ...                      Petitioner Companies**

**Under Section: 230-232, CA 2013**

**Rule: 11 of NCLT**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 10.05.2024 in Supplementary List.

Sd/-  
**Court Officer**